

COURT-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**APPEAL NO. 226 OF 2014 &
IA NO. 346 OF 2014**

Dated: 5th October, 2015

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of:

Power Transmission Corporation of Uttarakhand Ltd.Appellant (s)

Versus

Uttarakhand Electricity Regulatory Commission & Ors. Respondent (s)

Counsel for the Appellant(s) : Mr. Sitesh Mukherjee
Mr. Sarul Jain

Counsel for the Respondent(s) : Mr. Buddy A. Ranganadhan
Mr. Raunak Jain for R.1

Mr. Yogesh Sharma for R.2

ORDER

List the matter for hearing on **28.10.2015.**

**(I.J. Kapoor)
Technical Member**

**(Justice Ranjana P. Desai)
Chairperson**

Ts/dk